Corrigendum to the Detailed Public Statement (made on Monday, March 18, 2013) under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, to the Equity Shareholders of

INLAND PRINTERS LIMITED

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This Corrigendum to the Detailed Public Statement ("DPS") in connection with the Open Offer to Shareholders of Inland Printers Limited is being issued by Fedex Securities Limited., Manger to the Offer ("Manager") on behalf of Tigerstone Trading Pvt. Ltd, the Acquirer, giving further details after publication of the Detailed Public Statement.

1. **The Schedule of Activity** is revised and the same is incorporated in the Letter of Offer being mailed to Shareholders/Beneficial Owners. The revised Schedule of activity is as follows:

Activity	Date as per the tentative Schedule of activity	Revised
Public Announcement (PA)	Monday, March 11, 2013	Monday March 11, 2013
Detailed Public Statement (DPS)	Monday, March 18, 2013	Monday, March 18, 2013
Corrigendum to the Detailed Public Statement		Monday, June 24, 2013
Last date for a competing Offer	Tuesday, April, 09, 2013	Tuesday, April 09, 2013
Identified Date	Thursday, April 25, 2013	Tuesday, June 18, 2013
Letter of Offer to be dispatched to shareholders	Friday, May 02, 2013	Tuesday, June 25, 2013
Last date for revising the Offer price/ number of shares	Tuesday, May 07, 2013	Thursday, June 27, 2013
Last Date by which Board of TC shall give its recommendation	Wednesday, May 08, 2013	Friday, June 28, 2013
Offer Opening PA Date	Thursday, May 09, 2013	Monday, July 01, 2013
Date of commencement of Tendering Period (Offer Opening Date)	Friday, May 10, 2013	Tuesday, July 02, 2013
Date of Expiry of Tendering Period (Offer closing Date)	Thursday, May 23, 2013	Monday, July 15, 2013
Last date of communicating rejection/ acceptance and payment of consideration for applications accepted/ return of unaccepted Share Certificates/credit of unaccepted Shares to demat account	Thursday, June 06, 2013	Monday, July 29, 2013

Issued on behalf of Tigerstone Trading Pvt. Ltd, the Acquirer by Manager to the Offer

FEDEX SECURITIES LIMITED

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Contact Person : Mr. R. Ramakrishnan

Place : Mumbai
Date : June 24, 2013